

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 3rd July, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 253/2015	Janab Mangisuddin Vs State of U.P. & Ors.	Mr. R. Venkataraman, Mr. V. Senthil Kumar & Mr. Adesh Kumar, Adv. for Applicant
2.	Appeal No. 42/2015 & M.A. No. 623/2015	Navdeep Ohri & Ors. Vs Govt. of India & Ors.	Mr. S.S. Hira, Adv. for Appellant
AFTER NOTICE			
3.	Original Application No.155/2015	The Residents Welfare Association Valley view Estate (Regd.) Vs Union of India & Ors.	Mr. Vikram Bhatia, Adv. for Applicant Mr. Vivek Chib & Mr. Kushal Gupta, Adv. for R-1
4.	Original Application No. 167/2015	Indian Council for Enviro-Legal Action (ICELA) Vs Dy. Commissioner & Anr.	Mr. M. C. Mehta & Ms. Katyani, Adv. for Applicant
5.	Appeal No. 40/2015 & M.A.No.478/2015	M/s Mahabir Stone Crushing Co. Ltd. Vs Haryana State Pollution Control Board.	Mr. Narender Hooda, Sr. Adv. & Ms. Bano Deswal, Adv. for Appellant
FOR HEARING			
6.	Original Application No.163/2014 & M.A. No. 556/2014	Kuldeep Nagar & Anr. Vs Jaiprakash Associates Ltd. & Ors.	Mr. Rahul Choudhary & Ms. Pallavi Talware, Adv. for Applicant Mr. Dowan Upadhyay & Mr. Nishant Kr., Adv. for R-1 Mr. Vivek Chib & Mr. Asif Ahmed, Adv. for R-2 Mr. B.V. Niren & Mr. V.V. Verdhan, Adv. for R-3 Ms. Savitri Pandey & Ms. Azma Parveen, Adv. for R-5 Mr. Ravindra Kumar, Adv. for R-6
7.	Appeal No. 41/2015	M/s SNG Metal Pvt. Ltd. Vs Haryana State Pollution Control Board	Mr. S.A. Zaidi & Ms. Gulnaz Parveen, Adv. for Applicant Mr. Anil Grover, AAG, Mr. Rahul Khurana & Mr. Satish Kapoor, Adv. for R-1

8.	Original Application No.191/2013	Tiger Protection Group Vs Union of India & Ors.	Mr. Mubashir Mushtaq & Mr. Gautam Narayan, Adv. for Applicant. Mr. Vikas Malhotra, Adv. for R-1. Ms. Savitri Pandey, Adv. for R-2 & 5 Mr. C.D. Singh Adv. for R-3 Mr. Aditya Sharma, Adv. for R-4& 7
9.	Original Application No.57/2015	Himalaya Environment & Employment Cooperative Society Vs State of Uttarakhand &Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Rahul Verma, AAG. With Mr. Bharat J. Joshi, Adv. for R-1 Ms. P.B. Singh, Adv. for R-2 Dr. Sunil Chandra Asst. Director, FSI

For order, cause list and other information please visit our website: www.greentribunal.gov.in